# NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 37(ND)14 **CA. NO**.

CORAM:

# PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

Sh. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

**NAME OF THE COMPANY:** MI/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt. Ltd. & ors.

### SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO.</u> | NAME       | DESIGNATION | REPRESENTATION  | SIGNATURE |
|--------------|------------|-------------|-----------------|-----------|
| 1. Mp        | HNSUMYER S | INGH, Adu Z | Respondent Nos. | Monsey    |
| 2. Kr        | HRAN MALNO | TRA, Adu J  | Ho 12 and 14    |           |

#### ORDER

Learned counsel for the parties are present. They seek and are given a week's time as last chance to comply with the terms of the earlier order dated 15.07.2016 of this Tribunal. List for final arguments on 09.11.2016.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)